

**MINUTES OF THE MEETING NO.06 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 23.12.2020 at 3:00 PM, Udyog Bhawan, New Delhi**

Meeting No. 06 (2020-21) of EXIM Facilitation Committee (EFC) has been held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 23.12.2020 at 3:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Representative from Central Silk Board

In attendance:

- i. Shri. Rajbir Sharma, Jt. DGFT
- ii. Shri Nitish Suri, Dy. DGFT
- iii. Shri Ram Paul Singh, FTDO

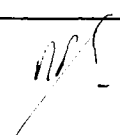
3. Altogether 69 applications (including 42 deferred cases) were considered by the EFC, out of which 12 cases were approved, including 5 cases approved on post facto basis, 2 cases rejected & closed and remaining 55 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

| DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases) |                                 |            |                                                |                                |                                                                                                                                                                                                                           |
|-----------------------------------------------------------------------------|---------------------------------|------------|------------------------------------------------|--------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| S. No.                                                                      | Name of the Firm                | File No.   | Item Description                               | Date of receipt of application | Decision of EFC / remark                                                                                                                                                                                                  |
| 1.                                                                          | 5P Hortiplex                    | 50724/AM21 | Cashew plant cutting & cashew nuts seeds       | 30.07.2020                     | Deferred due to want of comments / NOC from DoAC&FW                                                                                                                                                                       |
| 2.                                                                          | Seedworks International Pvt Ltd | 51070/AM21 | Hybrid Rice (Paddy ) seeds                     | 21.08.2020                     | Deferred due to want of comments / NOC from DoAC&FW                                                                                                                                                                       |
| 3.                                                                          | Bayer Bioscience Pvt Ltd        | 51243/AM21 | Hybrid Rice (Paddy ) seeds                     | 04.11.2020                     | Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-139/2020-SD.IV(259 <sup>th</sup> EXIM-Export-16) dated 22.12.2020 for export of 350 MT Paddy seeds to Vietnam by Bayer Bio science Pvt Ltd |
| 4.                                                                          | Bayer Bioscience Pvt Ltd        | 51244/AM21 | Hybrid Rice (Paddy ) seeds                     | 04.11.2020                     | Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-139/2020-SD.IV(259 <sup>th</sup> EXIM-Export-15) dated 22.12.2020 for export of 10000 Kg Paddy seeds to Ghana by Bayer Bio science Pvt Ltd |
| 5.                                                                          | Kallan Shah & Company           | 51262/AM21 | Non Basmati Rice Paddy Other than seed quality | 12.11.2020                     | Deferred due to want of comments / NOC from DoAC&FW                                                                                                                                                                       |

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| 6.  | Nitish Trading            | 51263/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 13.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 7.  | Lankesh Tiwari            | 51266/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 17.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 8.  | Chaudhary Trading<br>Co.  | 51269/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 18.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 9.  | Tridev Foods              | 51270/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 19.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 10. | Agrihari Trading Co.      | 51271/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 19.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 11. | Aastha Traders            | 51272/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 19.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |
| 12. | Ganesh Trading<br>Company | 51273/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 19.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW |

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| 13. | Sahu Trading              | 51274/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 19.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |
| 14. | Shree Baba Industries     | 51125/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 09.09.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |
| 15. | Rakesh Kumar Giri         | 51278/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 24.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |
| 16. | Dhiraj Kumar Giri         | 51279/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 25.11.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |
| 17. | Savannah Seeds Pvt<br>Ltd | 51280/AM21 | Hybrid Rice (Paddy )<br>seeds                     | 26.11.2020 | <b>Approved</b> on the basis of<br>Comments / NOC received<br>from D/o AC&FW vide O.M No.<br>1-139/2020-SD.IV(259 <sup>th</sup> EXIM-<br>Export-14) dated 22.12.2020<br>for export of 20070 Kg Paddy<br>seeds to Bangladesh by<br>Savannah Seeds Pvt Ltd |
| 18. | Chandan Kumar             | 51302/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 10.12.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |
| 19. | Shree Sai Trading         | 51305/AM21 | Non Basmati Rice Paddy<br>Other than seed quality | 13.12.2020 | <b>Deferred</b> due to want of<br>comments / NOC from<br>DoAC&FW                                                                                                                                                                                         |



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| 20.                                                | Sushim Kumar                                         | 51308/AM21 | Non Basmati Rice Paddy<br>Other than seed quality   | 17.12.2020 | <b>Deferred</b> due to want of comments / NOC from DoAC&FW                                                                                                                                                                                      |
| <b>Department of Animal Husbandry and Dairying</b> |                                                      |            |                                                     |            |                                                                                                                                                                                                                                                 |
| 21.                                                | Sagwadi Education & Goushala Public Charitable Trust | 50227/AM20 | Bovine Embryos                                      | 10.01.2020 | <b>Deferred</b> due to want of comments / NOC from DoAH&D. D.O letter to be issued to DoAHD for expediting their comments in the case.                                                                                                          |
| 22.                                                | Papai Enterprises                                    | 50518/AM21 | Wheat Bran                                          | 18.06.2020 | Based on the comments received from DoAH&D vide their O.M No. No. 110102(1)/3/2017/ Trade dated 02.12.2020 export license was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b> |
| 23.                                                | Kaira District Co-operative milk producers Union     | 51207/AM21 | Frozen Bovine Semens –Sahiwal Packed in frozen form | 10.10.2020 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                       |
| 24.                                                | Kamalabari Private Limited                           | 51283/AM21 | BRANS SHARPS AND OTHER RESIDUES OF WHEAT            | 01.12.2020 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                       |
| 25.                                                | Prayas                                               | 51284/AM21 | BRANS SHARPS AND OTHER RESIDUES OF WHEAT            | 01.12.2020 | <b>Deferred</b> due to want of information from the firm.                                                                                                                                                                                       |
| 26.                                                | Prayas                                               | 51289/AM21 | Wheat Bran                                          | 04.12.2020 | <b>Approved</b> on the basis of Comments / NOC received from DoAHD vide O.M No.110102(1)/3/2017-Trade dated 18.12.2020 for export of 5000 MT Wheat Bran to Bangladesh by Prayas                                                                 |
| 27.                                                | Sree Krishna International                           | 51294/AM21 | Wheat Bran                                          | 07.12.2020 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                                                                                                       |
| 28.                                                | Bhupendra Overseas Private Limited                   | 51295/AM21 | Wheat Bran                                          | 07.12.2020 | <b>Approved</b> on the basis of Comments / NOC received from DoAHD vide O.M No.110102(1)/3/2017-Trade dated 18.12.2020 for export of 2000 MT Wheat Bran to Bangladesh by Bhupendra Overseas Private Limited                                     |
| 29.                                                | More & Co                                            | 51296/AM21 | Wheat Bran                                          | 07.12.2020 | <b>Approved</b> on the basis of Comments / NOC received from DoAHD vide O.M No.110102(1)/3/2017-Trade dated 18.12.2020 for export of 5000 MT Wheat Bran to Bangladesh by More & Co.                                                             |
| 30.                                                | Sanjeevani Traders                                   | 51297/AM21 | Wheat Bran                                          | 07.12.2020 | <b>Approved</b> on the basis of Comments / NOC received from DoAHD vide O.M No.110102(1)/3/2017-Trade                                                                                                                                           |

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|                                                          |                                                   |            |                                                                                   |            | dated 18.12.2020 for export of 3000 MT Wheat Bran to Bangladesh by Sanjeevani Traders                                                                                                                                                   |
| 31.                                                      | India Export International                        | 51299/AM21 | Wheat Bran                                                                        | 08.12.2020 | Deferred due to want of comments / NOC from DoAH&D                                                                                                                                                                                      |
| 32.                                                      | Chakraborty Enterprise                            | 51301/AM21 | Wheat Bran                                                                        | 11.12.2020 | Deferred due to want of comments / NOC from DoAH&D                                                                                                                                                                                      |
| 33.                                                      | Krishiheel Exports Private Limited                | 51309/AM21 | Wheat Bran                                                                        | 17.12.2020 | Deferred due to want of comments / NOC from DoAH&D                                                                                                                                                                                      |
| <b>Ministry of Environment Forest and Climate Change</b> |                                                   |            |                                                                                   |            |                                                                                                                                                                                                                                         |
| <b>SU Division</b>                                       |                                                   |            |                                                                                   |            |                                                                                                                                                                                                                                         |
| 34.                                                      | Pisces Corporation                                | 50735/AM21 | Red sanderswood-Chips powder-confiscated                                          | 01.08.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| 35.                                                      | Pisces Corporation                                | 50736/AM21 | Red sanderswood-VAP-confiscated                                                   | 01.08.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| 36.                                                      | Raati Rajan Impex                                 | 51180/AM21 | Redsanders wood in VAP form- Pattaland                                            | 27.09.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| 37.                                                      | Himalayan International                           | 51246/AM21 | Redsanders wood in log form-Confiscated                                           | 05.11.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| 38.                                                      | Rocky Red Sandal Wood Musical Instruments Exports | 51264/AM21 | Redsanders wood in log form-Confiscated                                           | 13.11.2020 | Based on the comments received from MoEF&CC (SU Division) vide their O.M No. 5-3/2020-SU dated 15.12.2020 export license was issued to the firm with the approval of Chairman EFC.<br><br>EFC has approved the case on Post facto basis |
| 39.                                                      | Raati Rajan Impex                                 | 51265/AM21 | RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES                                   | 16.11.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| 40.                                                      | MMTC Limited                                      | 51300/AM21 | Redsanders wood in log form-Confiscated                                           | 08.12.2020 | Deferred due to want of comments / NOC from MoEF&CC (SU Division)                                                                                                                                                                       |
| <b>Ozone Cell</b>                                        |                                                   |            |                                                                                   |            |                                                                                                                                                                                                                                         |
| 41.                                                      | Gujarat Fluoro Chemical Limited                   | 51059/AM21 | MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses) | 14.08.2020 | Based on the comments received from MoEF&CC (Ozone Cell) vide their O.M No. 11/4/2021-OC dated 07.12.2020 export license was issued to the firm with the approval of Chairman EFC.<br><br>EFC has approved the case on Post facto basis |
| 42.                                                      | SRF Limited                                       | 51232/AM21 | MONOCHLORO DI-FLUORO METHANE (REFRIGERANT R-22 OR HCFC- 22) NON-FEED STOCK        | 23.10.2020 | Based on the comments received from MoEF&CC (Ozone Cell) vide their O.M No. 11/4/2021-OC dated 07.12.2020 export license was issued to the firm with the approval of Chairman EFC.<br><br>EFC has approved the case on Post facto basis |

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| 43.                                            | Navin Fluorine International Limited   | 51275/AM21 | REFRIGERANT R-22 / HCFC- 22 / MAFRON 22            | 23.11.2020 | Based on the comments received from MoEF&CC (Ozone Cell) vide their O.M No. 11/4/2021-OC dated 07.12.2020 export license was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b>                                 |
| <b>Department of Atomic Energy</b>             |                                        |            |                                                    |            |                                                                                                                                                                                                                                                                                |
| 44.                                            | Opaque Ceramics Pvt Ltd                | 51292/AM21 | ZIRCONIUM SILICATE : ZIRCOPAQUE FLOUR 325 MESH     | 06.12.2020 | <b>Deferred</b> due to want of comments/NOC from DAE                                                                                                                                                                                                                           |
| 45.                                            | Opaque Ceramics Pvt Ltd                | 51293/AM21 | ZIRCONIUM SILICATE : ZIRCOPAQUE 5 MICRONS          | 06.12.2020 | <b>Deferred</b> due to want of comments/NOC from DAE                                                                                                                                                                                                                           |
| <b>Ministry of Textiles</b>                    |                                        |            |                                                    |            |                                                                                                                                                                                                                                                                                |
| 46.                                            | National Silkworm Seed Organization    | 50285/AM21 | Mulberry silk worm eggs bivoltine hybrid           | 17.03.2020 | <b>Deferred</b> due to want of comments/NOC from M/o Textiles.<br><b>In this regard OM to M/o Textiles has been issued on 24.12.2020 to examine the restrictions in exports of silk cocoons and to clarify if hybrid silkworm eggs/cocoons be treated as free for exports.</b> |
| <b>Ministry of Petroleum &amp; Natural Gas</b> |                                        |            |                                                    |            |                                                                                                                                                                                                                                                                                |
| 47.                                            | Spice Jet                              | 50725/AM20 | Bio-Jet Fuel (Bio-Diesel)                          | 14.03.2020 | <b>Deferred</b> due to want of comments/NOC from MoPNG.<br><br>D.O letter has been issued on 23.12.2020 to MoPNG for attending EFC meeting and furnishing the comments in all cases.                                                                                           |
| 48.                                            | Godavari Biorefineries Limited         | 50881/AM20 | 99.5% MIN Ethanol                                  | 18.03.2020 | <b>Deferred</b> due to want of comments/NOC from MoPNG.                                                                                                                                                                                                                        |
| 49.                                            | Godavari Biorefineries Limited         | 50911/AM20 | Ethanol- HDPE 200LIT                               | 19.03.2020 | <b>Deferred</b> due to want of comments/NOC from MoPNG.                                                                                                                                                                                                                        |
| 50.                                            | NagindasHiralalBhayani                 | 50992/AM20 | Ethanol 99.50% / Ethyl Alcohol                     | 20.03.2020 | <b>Deferred</b> as clarification sought from MoPNGwrt to application is awaited                                                                                                                                                                                                |
| 51.                                            | Radico NV Distilleries Maharashtra Ltd | 50711/AM21 | DENATURATED ENA (ETHYL ALCOHOL)                    | 25.07.2020 | <b>Deferred</b> due to want of comments /NOC from MoPNG                                                                                                                                                                                                                        |
| 52.                                            | Adorn Infra Energy Pvt Ltd             | 51077/AM21 | DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES | 26.08.2020 | <b>Deferred</b> due to want of comments /NOC from MoPNG                                                                                                                                                                                                                        |
| 53.                                            | AL Sucrose Corporation                 | 51088/AM21 | DENATURED ETHYL ALCOHOL                            | 28.08.2020 | <b>Deferred</b> due to want of comments /NOC from MoPNG                                                                                                                                                                                                                        |
| 54.                                            | Prakash Chemical International Pvt Ltd | 51261/AM21 | DENATURED ETHYL ALCOHOL                            | 11.11.2020 | <b>Deferred</b> due to want of comments /NOC from MoPNG                                                                                                                                                                                                                        |
| 55.                                            | Onset Limited                          | 51281/AM21 | DENATURED ETHYL ALCOHOL                            | 27.11.2020 | <b>Deferred</b> due to want of comments /NOC from MoPNG                                                                                                                                                                                                                        |

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| 56.                      | Godavari Biorefineries Limited          | 51282/AM21 | ANHYDROUS ETHANOL 98.97% DENATURED WITH 1% EA                             | 29.11.2020 | Deferred due to want of comments /NOC from MoPNG                                                                                                                     |
| <b>Ministry of Mines</b> |                                         |            |                                                                           |            |                                                                                                                                                                      |
| 57.                      | Kings Metals & Alloys Madras Limited    | 50193/AM20 | River sand                                                                | 26.11.2019 | Deferred due to want of comments /NOC from Ministry of Mines.<br>D.O letter & reminder to be issued to Ministry of Mines for expediting their comments in all cases. |
| 58.                      | Mata AmritanandaMayi Math               | 50211/AM20 | Natural sand for research work                                            | 12.12.2019 | Deferred due to want of comments /NOC from Ministry of Mines.                                                                                                        |
| 59.                      | Real Minerals India Pvt Ltd             | 50643/AM20 | Raw Silica Sand                                                           | 09.07.2020 | Deferred due to want of comments /NOC from Ministry of Mines.                                                                                                        |
| 60.                      | Ishita Enterprise                       | 50658/AM20 | PYROPHYLLITE BOLDER (LOOSE)                                               | 20.07.2020 | Deferred due to want of comments /NOC from Ministry of Mines.                                                                                                        |
| 61.                      | Asahi Modi Materials Pvt Ltd            | 50832/AM20 | SILICA SAND                                                               | 07.08.2020 | Deferred due to want of comments /NOC from Ministry of Mines                                                                                                         |
| 62.                      | JVC India                               | 50174/AM21 | Playground Sand                                                           | 08.05.2020 | Deferred due to want of comments /NOC from Ministry of Mines                                                                                                         |
| 63.                      | Hocage Home Decor Pvt Ltd               | 51260/AM21 | Silica Sand                                                               | 09.11.2020 | Deferred due to want of comments /NOC from Ministry of Mines                                                                                                         |
| <b>DPIIT/ MoHFW</b>      |                                         |            |                                                                           |            |                                                                                                                                                                      |
| 64.                      | Eastern Surgical Company                | 51276/AM21 | PCR TEST FOR COVID - 19                                                   | 24.11.2020 | Deferred as EFC decided to take the matter/case on file.                                                                                                             |
| 65.                      | Eastern Surgical Company                | 51277/AM21 | VIRAL TRANSPORT MEDIUM                                                    | 24.11.2020 | Closed as export quota fixed for VTM has exhausted completely.                                                                                                       |
| 66.                      | Genextix Biotech Asia Pvt Ltd           | 51288/AM21 | GeneMag Magnetic bead Viral DNA/ RNA Extraction kit                       | 03.12.2020 | Deferred as EFC decided to take the matter/case on file.                                                                                                             |
| 67.                      | Tata Medical & Diagnostic Ltd           | 51290/AM21 | Tata MD Check CRISPR-Cas9 Based In Vitro Diagnostic Kit (1 Box X 10 kits) | 04.12.2020 | Closed as the item is not falling under restricted category.                                                                                                         |
| 68.                      | International Scientific Instrument Co. | 51303/AM21 | 1. Sterile Swabs applicator<br>2. Cryovials                               | 10.12.2020 | Deferred as EFC decided to take the matter/case on file.                                                                                                             |
| 69.                      | Indovation Exports Private Limited      | 51306/AM21 | VIRAL TRANSPORT KIT (DOUBLE NYLON FLOCKED SWAB)                           | 14.12.2020 | Deferred as matter pertains to export to Maldives for use by the Government of Republic of Maldives. EFC decided to take the matter on file.                         |

**Note :**

(i) **Deferred cases** :Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** :Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20).

order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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